NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.S.P. No. 353/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.09.2017

NAME OF THE PARTIES: M/s. CMS Info Systems Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

DESIGNATION NAME Mayuresh Nagle ADVOCATE for Applicant. - Hemant Sethi Advocate for Respondents 3. Parth Golchale Adv. for the V6 Khaitan 46. Resp NOS. 3 and 4

ORDER

TCSP 353/230-232/NCLT/MB/MAH/2017

At request of the parties, list this matter on 18.10.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

B.S.V. PRAKASH KUMAR

Member (Judicial)